

National Programme for Bovine Breeding and Dairy Development

₹ in crore

Scheme/ Component of the scheme	2014-15			2015-16			2016-17			2017-18			
	BE	RE	Act. Exp.	BE	RE	Act. Exp	BE	RE	Act. Exp	BE	RE	Act.	Exp
													As on 31.12. 2017
(a) National programme for Bovine Breeding	204	159.04	159.04	76	81.77	81.77	100	105	104.46	190	190		144.00
(b) National Programme for Dairy Development	105	85	89.97	74	73.99	73.99	110	120	119.71	170	170.49		162.01
TOTAL	309	244.04	249.01	150	155.76	155.76	210	225	224.17	360	360.49		306.01

In order to connect the scheme with the farmers, funds are being released to the States/Implementing Agencies for extension activities like organization of farmers' orientation programmes, fertility camps etc. Awards for farmers and organizations have also been instituted under these schemes.

(b) The Department of Animal Husbandry, Dairying and Fisheries has initiated social and economic impact analysis of the schemes through an independent agency. However, Department is undertaking monitoring of the schemes through organization of State review meetings, weekly video conferencing sessions, regional review meetings etc.

Relief for fishermen

2114. PROF. M. V. RAJEEV GOWDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the number of boats owned by Indian fishermen seized by neighbouring countries since 2014;

(b) whether Government is providing relief to those fishermen whose boats have been seized;

(c) if so, the details thereof, including the quantum of funds allocated and released since 2014; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ): (a) A total number of 671 boats owned by Indian fishermen were seized by neighbouring countries since 2014.

(b) and (c) Yes Sir. In order to provide relief to such fishermen, the Department of Animal Husbandry, Dairying & Fisheries (DADF), Ministry of Agriculture & Farmers Welfare had formulated a scheme of Soft Loan Package for replacement of fishing vessels held captive in Pakistan. The total cost of the scheme is ₹ 19.56 crore and it envisages one time replacement of a total of 326 Indian fishing vessels held captive in Pakistan with a capital subsidy to the tune of 30% of the cost of each vessel subject to a ceiling of ₹ 6 lakh. An amount of ₹ 2.00 crore has been released under this scheme since 2014.

Besides, DADF has introduced a sub-component 'Assistance to Deep Sea Fishing' under the umbrella scheme Blue Revolution for providing financial assistance to fishermen to enable them to take up deep-sea fishing. The Central Government has already released an amount of ₹ 200 crore to the Government of Tamil Nadu towards subsidy for procurement of 500 deep sea fishing vessels under this scheme. The State Government of Tamil Nadu has been advised to give priority to fishermen whose boats are under captivity of Sri Lankan authorities.

(d) Does not arise.

Import of Chinese sprayers

2115. SHRI DEVENDER GOUD T.: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it has come to the notice of the Ministry that imported Chinese sprayers, with the help of which pesticides and chemicals are sprayed on crops have taken the toll of 20 farmers, 25 farmers suffered with blindness and caused other health hazards in Maharashtra, etc.;

(b) whether Ministry is also aware that Maharashtra Government has instituted an inquiry into this entire incident; and

(c) if so, the findings thereof and steps going to be taken by the Ministry to stop import of such sprayers and also take action against fertilizer and chemical companies which are using excessive chemicals in their pesticides?